

DIVISION BENCH
COURT - II

S-20

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/336(KB)2022
IA(I.B.C)/1398(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SS LEGACY ENGINEERS PRIVATE LIMITED VS MBE COAL & MINERAL TECHNOLOGY INDIAPRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Parikshit Poddar, Adv.] For RP
Mr. Madhuja Barman, Adv.

ORDER

1. Ld. Counsels for Resolution Professional present.

2. **IA(I.B.C)/1398(KB)2024:**

- a) This application has been filed by the Resolution Professional to place on record the 2nd Progress Report which is placed at Pages No. 11 onwards. This application is supported by an affidavit which is placed at Pages No. 327 to 328. The 2nd Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**